

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-20/2024/2535/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Syeda F. A. Zinnat,
i/c District & Sessions Judge,
Hojai.

Dated Guwahati the ²⁶ 20 March, 2024.

Sub: **Restricted holiday.**

Ref:- Your letter No. DJHj/2024/659 dtd 16.03.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail **restricted holiday on 18.03.2024, along with station leave permission.** The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office as well as the Court and Office of the District & Sessions Judge, Hojai during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-20/2024/2536/A, dated , 20-03-2024
Copy to:

- ✓ 1. The Project Manager, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)